

[Shri Harish Chandra Mathur] certain decisions in September about the additional funds to be provided this year for rural electrification and irrigation. I wish he learns a little lesson. His visits to USA will not satisfy any of us here. There is no Minister of his rank and calibre who wasted 22 days in a foreign country. I understand he is going again there next week. I wish he creates a much better rapport between himself and all sections of the House, try to understand our mind and feelings and take immediate steps. I suggest again before he leaves for U.S.A.....

Shri Asoka Mehta: I am not leaving for USA; I am not going out of the country just now.

Shri Harish Chandra Mathur: I am happy to learn that.

He referred to underground water. There are so many schemes. I will not enter into any further controversy unnecessarily here. I would appeal to him, at least for 1966-67, he should take the cue from the feelings of this House. We would be happy to learn during this session before the 7th of this month as to what his thinking is, what additional funds he is going to provide and what importance he is going to give to the feelings voiced in this House. Let us first see what is to be done in 1966-67. For the rest of the four years, we can discuss it in the November session.

With these observations, I do hope that the Minister will give proper attention to this matter.

Shri Asoka Mehta: On that, I had made the position clear. The Food and Agriculture Ministry is asking for Rs. 24 crores more for minor irrigation and the Planning Commission has supported that.

Shri Tyagi: That is not enough. Even the Ministry is not asking for enough. We require more. The Ministry is failing us. That is no argument.

Shri Harish Chandra Mathur: Have not the Irrigation and Power Ministry

asked for at least Rs. 30 crores for rural electrification?

Shri Asoka Mehta: An additional Rs. 29 crores.

Mr. Deputy-Speaker: I will now put Shri Yashpal Singh's amendment.

Amendment No. 1 was put and negatived.

Mr. Deputy-Speaker: I will now put Shri Shree Narayan Das's amendment which is being accepted by the hon. Minister.

The question is:

"That for the original resolution, the following be substituted, namely:—

"This House is of opinion that the Government should give top priority to rural sector for irrigation, electrification and water supply." (3)

The motion was adopted.

Mr. Deputy-Speaker: Since this substitute motion has been adopted, the original motion and the other amendments fall through.

17.44 hrs.

RESOLUTION RE: SCHEME FOR DRINKING WATER FOR MADRAS

Shri Sezhiyan (Perambalur): I beg to move:

"This House is of opinion that the Government should provide sufficient financial assistance to the State Government of Madras for early implementation of a scheme to provide adequate supply of drinking water to the city of Madras."

Mr. Deputy-Speaker: He may continue his speech on the next day.

17.45 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Saturday, September 3, 1966/Bhadra 12, 1888 (Saka).